

**SECTION IIB  
IN THE SUPREME COURT OF INDIA  
CRIMINAL MISCELLANEOUS PETITION**

**PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 9835 OF 2014**

**WITH**

**CRIMINAL MISCELLANEOUS PETITION NO. 24346 & 24347 OF 2012**

(Application for Bail and Exemption from filing Official Translation)

C. SUKUMARAN . . .PETITIONER

VERSUS

STATE OF KERALA . . .RESPONDENT

**OFFICE REPORT**

The matter above mentioned was listed before the Hon'ble Court on 15.12.2014, when the Hon'ble Court was pleased pass the following order:

**"Issue notice both on the application for bail as well as on the special leave petition.**

**List the matter in the second week of January, 2015."**

Accordingly, Show Cause Notice returnable on 12.01.2015 was issued to the sole respondent/State of Kerala by Regd. A.D. Post.

It is submitted that Mr. Ramesh Babu M.R. Advocate has filed vakalatnama/appearance on behalf of the sole respondent.

Service of Show Cause Notice is complete.

The matter above mentioned alongwith application is therefore listed before Hon'ble Court with this office report.

Dated this the 9<sup>th</sup> day of January, 2015.

**ASSISTANT REGISTRAR**

**Copy to:**

**Mr. Nishe Rajen Shonker, Advocate**

**Mr. Ramesh Babu M.R. Advocate**

**ASSISTANT REGISTRAR**